

(3)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 1074/2003

This the 1st day of May, 2003

HON'BLE SH. KULDIP SINGH, MEMBER (J)

Dinesh Kumar Singh
S/o Sh. Prem Singh,
R/o F.64-C/12,
H.No.286, Sector 40,
Noida, U.P.

(By Advocate: Sh. U.Srivastava)

Versus

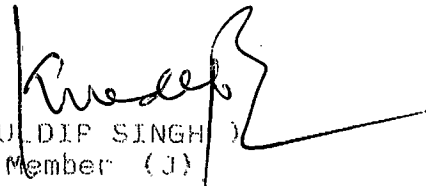
Union of India through

1. The Secretary,
Ministry of Communication,
Department of Telecom,
Sanchar Bhawan,
New Delhi.
2. The Chief General Manager,
Telecom (West), Dehradun.
3. The Sub-Divisional Officer Phones-II,
R.L.U. Exchange,
D-46, Sector-39,
Noida, U.P.
4. Asstt. General Manager (A&P),
O/o General Manager Telecom,
Distt. G.B.Nagar, Sector-19,
Telephone Exchange,
Noida.

ORDER (OBSL)

Counsel for applicant seeks permission to withdraw the

OA. OA is dismissed as withdrawn.


(KULDIP SINGH)
Member (J)